

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/163(KB)2022
IA(I.B.C)/529(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS RAHUL TANTIA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Ms. Smriti Das, Adv.] For the Financial Creditor
Ms. Mahuya Ghosh, Adv.

Ms. Urmila Chakraborty, Adv.] For the Respondent
Mr. R. N. Ghose, Adv.
Ms. S. Santra, Adv.

Mr. Sajjan Kumar Dokania, RP

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)/529(KB)2024
 - a. A proof of service-affidavit of Form-B be provided by way of supplementary-affidavit.
3. Post this matter on **01.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)